

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2773  
ANSWERED ON:17.08.2004  
FLOOD/CYCLONE IN LAKSHADWEEP  
Koya Dr. P. Pookunhi

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the severe flash flood and cyclone in the lakshadweep Islands in the recent past;
- (b) if so, whether the Government has made any assessment with regard to the loss of life and property, agricultural plantation, fishing boats besides the families dislocated as a result of the calamity;
- (c) if so, the details thereof;
- (d) the nature of relief provided and the extent of compensation given to the families of the cyclone victims; and
- (e) the number of families rehabilitated so far and the time by which the remaining families are likely to be rehabilitated?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a): Yes, Sir.

(b and (c): The Lakshadweep Administration appointed a Committee to assess the damage caused by the cyclone so that suitable financial assistance could be extended to the affected families. The said Committee have since submitted its report to the Lakshadweep Administration. No loss of life has been reported. The Lakshadweep Administration have been advised to make final assessment, in terms of the report submitted by the Committee, of the damage caused by the cyclone and the quantum of compensation to be provided to the affected families on the basis of the revised list of items and norms of expenditure for assistance in such cases issued by Government of India.

(d): Soon after the cyclone hit the Lakshadweep Group of Islands in early May, 2004, the Lakshadweep Administration organized relief camps in six Islands, namely, Kavaratti, Amini, Kiltan, Chetlat, Kadmat and Andrott to provide shelter, food etc., to the affected families. No compensation has so far been paid to the affected families pending final assessment of the damage caused and the quantum of the compensation to be paid to the affected families.

(e): All the affected persons returned to their home within one week. Nobody required permanent rehabilitation at an alternative site.